FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

MINWOOL ROCK FIBRES LIMITED OPERATING IN MANUFACTURING – INSULATION PRODUCTS AT VILLAGE REWAGAHAN, RAJNANDGAON, CHHATTISGARH, INDIA, 491441.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MINWOOL ROCK FIBRES LIMITED PAN: AACCM5420H CIN: U36104CT1988PLC004711
2.	Address of the registered office	Village Rewagahan, Rajnandgaon, Chhattisgarh, India, 491441.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Chhattisgarh
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained through email on cirp.minwool@gmail.com and bagaria.arun@gmail.com.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained through email on cirp.minwool@gmail.com and bagaria.arun@gmail.com.
10.	Last date for receipt of expression of interest	16.09.2026
11.	Date of issue of provisional list of prospective resolution applicants	18.09.2026
12.	Last date for submission of objections to provisional list	23.09.2026
13.	Date of issue of final list of prospective resolution applicants	26.09.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01.10.2026
15.	Last date for submission of resolution plans	31.10.2026
16.	Process email id to submit Expression of Interest	cirp.minwool@gmail.com
17.	Details of the Corporate Debtor's Registration Status as MSME.	TS02B0064654

Date : 01.09.2026
Place : Mumbai

ARUN BAGARIA
RESOLUTION PROFESSIONAL
IBBI/IP-N00278/2017-18/10836

Arun Kishanlal Bagaria
Resolution Professional
Minwool Rock Fibres Limited
Reg. No.: IBBI/IP-N00278/2017-18/10836
701, Stanford, SV Road,
Andheri West, Mumbai 400058
Email id- bagaria.arun@gmail.com

BRIEFS

Rupee rises 26 paise to close at 95.17 vs USD

MUMBAI, Aug 31 (PTI)

THE rupee pared initial losses and settled for the day with gains of 26 paise at 95.17 (provisional) against the US dollar on Monday, on possible RBI intervention, as rising crude oil prices and geopolitical strain weighed on the local unit.Forex traders said the Reserve Bank of India (RBI) might have intervened to support the currency at lower levels after market participants raised the probability of a rate hike by the US Federal Reserve in September, pushing US Treasury yields higher and triggering a broad dollar rally. At the interbank foreign exchange, the rupee opened at 95.56 and oscillated between 95.11 and 95.56 during the session. At the end of Monday's trading session, the rupee was quoted at 95.17 (provisional), higher by 26 paise from its previous close.

Gold falls Rs 1,500 to Rs 1.6 lakh/10g

NEW DELHI, Aug 31 (PTI)

GOLD prices fell for the fourth straight session, declining by Rs 1,500 to Rs 1,60,900 per 10 grams in the national capital on Monday as bearish global cues weighed on traders' sentiment. The yellow metal of 99.9 per cent purity closed at Rs 1,62,400 per 10 grams on Friday.

Silver remained steady at Rs 2,45,500 per kilogram (inclusive of all taxes), according to local traders.

PhonePe launches UPI payment for feature phones without internet

NEW DELHI, Aug 31 (PTI)

FINTECH major PhonePe on Monday announced the launch of 'PhonePe UPI 123Pay', a service that enables UPI transactions for feature phone users without the requirement of an internet connection.

With this launch, PhonePe claims to have become the first major third-party application provider (TPAP) to extend UPI payment capabilities to an estimated more than 200 million feature phone users across the country.

The service, built on a proprietary technology stack, utilises an SMS-based architecture to ensure transaction reliability even in regions with limited 2G connectivity. The company has partnered with handset manufacturers like Nokia, HMD, Lava International, and Itel Mobile (Transsion Holdings) to provide the service pre-bundled on their devices.

JSW MG Motor India appoints Parth Jindal as Chairman

MUMBAI, Aug 31 (PTI)

AUTOMAKER JSW MG Motor India on Monday said its board has appointed Parth Jindal as Chairman of the company, with immediate effect.

Prior to this, Parth was the Director of the company. JSW MG Motor India Pvt Ltd is a joint venture between JSW Group and Chinese state-owned automaker SAIC Motor, in which JSW holds 35 per cent stake, while SAIC Motor holds 49 per cent. The remaining 16 per cent stake in the company is held by Indian financial institutions, dealers and employees.

FM Nirmala pitches for India as manufacturing, innovation hub

NEW DELHI, Aug 31 (IANS)

UNION Minister of Finance and Corporate Affairs Nirmala Sitharaman on Monday called on 3M to deepen its investments in research and development, advanced manufacturing and local supply-chain development in India as she pitched the country as an increasingly important hub for technology, innovation and global manufacturing.

Taking to the social media platform X, the Ministry of Finance said the Minister made the remarks during a meeting with 3M Chairman and CEO William Brown on the sidelines of the G20 Finance Ministers and Central Bank Governors (FMCBG) meeting in Asheville, North Carolina, today.

The discussions focused on ways to deepen the US multinational's engagement with India as the country evolves beyond being a large consumer market into a platform for advanced manufacturing, technology and innovation, the Ministry said in a post on X.

Govt reforms, agile economic mgmt bearing results: FM on GDP growth

NEW DELHI, Aug 31 (PTI)

FINANCE Minister Nirmala Sitharaman on Monday said the reforms undertaken by the NDA Government, together with an agile management of the economy, are bearing results, with real GDP growth coming in at 7.8 per cent in the April-June quarter.

India's economic growth in the first quarter is well above the Reserve Bank of India's 7 per cent GDP growth forecast for the quarter. "The credit for this strong performance goes to the people of India and their hard work. Reforms undertaken by the NDA Government, together with an agile management of the economy, are bearing results," Sitharaman said in a post on X.

Over 7.5 crore non-audit taxpayers filed ITRs for AY27 so far: I-T Deptt

NEW DELHI, Aug 31 (IANS)

THE Income Tax Department on Monday said more than 7.5 crore income tax returns (ITRs) have already been filed for assessment year 2026-27 and urged taxpayers with business or professional income who are not subject to audit requirements to complete the filing process before the due date ends.

In a post on social media platform X, the department said the deadline for filing non-audit business or professional income tax returns falls on August 31, 2026 and advised eligible taxpayers not to wait until the last moment.

"Over 7.5 Crore ITRs have already been filed for AY 2026-27," the department said on X.

"The clock is ticking for the (non-audit) business or professional income tax return (ITR) filing deadline (August 31, 2026). If you haven't filed your ITR 3, 4, 5, or 7 (non-audit) yet, don't wait for the eleventh hour. File now!" it added.

The reminder comes as taxpayers rush to meet the filing deadline applicable to individuals and entities with business or professional income that are not required to get their accounts audited under income tax laws.

In addition, ITR-3 is generally used by individuals and Hindu Undivided Families (HUFs) earning income from business or profession who are not eligible to file simpler return forms.

NBBL's Bharat Connect forex transactions cross Rs 100 million in four months

NEW DELHI, Aug 31 (IANS)

NPCI BHARAT BillPay Limited said on Monday that forex transactions on its Bharat Connect platform surpassed Rs 100 million in value between April and July 2026.

The forex category, launched at the Global Fintech Fest 2025, processed Rs 27.06 million in FY26 and then handled Rs 111.91 million in the first four months of FY27, taking cumulative transactions to Rs 138.97 million, the statement from NBBL said.

The offering integrated NBBL's Bharat Connect platform with FX-Retail, developed by the Clearing Corporation of India Ltd. (CCIL) and provided customers with transparent, competitive forex pricing through an interoperable digital ecosystem.

Traditionally, forex purchases involve limited price visibility, dependence on specific banking or authorised dealer channels and offline or fragmented processes, while lack of transparency made it difficult for customers to compare rates and understand the total cost of a transaction.

Bharat Connect addressed these challenges through an interoperable digital marketplace for forex services, supported by regulated banking partners.

The platform is also seeing a growing number of large-ticket transactions as live and transparent pricing enables customers to compare available rates and make meaningful savings on forex transactions, the statement added.

Bharat Connect is helping modernise forex purchases through an open, interoperable, and market-linked ecosystem with RBI's guidance and CCIL's FX-Retail underpinning transparent price discovery.

Regulated forex providers and digital platforms were integrated into a common infrastructure, giving customers greater access, choice, and convenience.

The ecosystem brought together leading banks and customer-facing platforms.

"On the fulfilment side, participating billers include Axis Bank, Bank of Baroda, Federal Bank, HDFC Bank, ICICI Bank, Punjab National Bank, State Bank of India and YES Bank," the statement said.

Customer-facing platforms include BHIM, Bank of Baroda, CRED, Federal Bank, MobiKwik, Punjab National Bank and State Bank of India, expanding the avenues through which customers can access forex services digitally.

India calls for more predictable regulatory environment in Brazil to boost pharma exports

NEW DELHI, Aug 31 (PTI)

INDIA has called for a more predictable regulatory environment in Brazil to boost exports of pharmaceutical goods, the Commerce Ministry said on Monday.

The issue came up for discussion during the eighth meeting of the India-Brazil Trade Monitoring Mechanism (TMM) in Brasilia, Brazil. Commerce Secretary Rajesh Agarwal attended the meeting.

In the meeting, progress was made in facilitating market access for Indian pharmaceutical products.

"India emphasised the need for supporting more predictable regulatory pathways and facilitating greater market access," it said. It added that India can contribute to the availability of affordable, quality medicines and strengthen efforts towards more accessible healthcare.

India and Brazil also agreed for early finalisation of terms of reference for starting negotiations to expand the scope of the existing trade pact between New Delhi and the South American bloc Mercosur.

Mercosur is a trade bloc in Latin America comprising Brazil, Argentina, Uruguay, and Paraguay. The India-Mercosur Preferential Trade Agreement (PTA) came into effect on June 1, 2009. This PTA has limited coverage and contains only 450 tariff lines or products. Both sides are looking at expanding the scope of this pact to a full-fledged agreement.

"The India-Mercosur Preferential Trade Agreement offers considerable scope for expansion and modernisation. With India-Mercosur bilateral trade reaching USD 20.84 bn in 2025, both sides committed to early finalisation of the Terms of Reference," the Ministry said.

The terms of reference means the agreed framework that sets the scope, objectives, and rules for the negotiations of a trade pact. Bilateral trade between India and Brazil touched USD 15.07 billion in 2025-26. The aim is to take the trade to USD 30 billion by 2030.

IOC boosted LPG output by 30 pc amid Hormuz disruption, refineries ran above capacity

NEW DELHI, Aug 31 (PTI)

STATE-OWNED Indian Oil Corporation (IOC) ramped up liquefied petroleum gas production by nearly 30 per cent and kept its refineries operating above 100 per cent utilisation as disruptions to maritime trade through the Strait of Hormuz threatened India's energy supplies, its chairman said on Monday.

The company also diversified crude sourcing, realigned refinery operations and secured alternative supplies as the escalation of conflict in West Asia disrupted global energy markets, IOC chairman Arvinder Singh Sahney said in his address to the company's 67th annual general meeting.

"For IndianOil, the priority during this unprecedented crisis has remained crystal clear to maintain continuity of energy supplies despite constrained sourcing options and volatile international markets," he said.

India imports more than 88 per cent of its crude oil requirement, while about 45 per cent of its crude imports and nearly 90 per cent of LPG imports are linked to the Strait of Hormuz, underscoring the exposure of the world's third-largest oil consumer to disruptions in the strategic waterway.

"With close monitoring and guidance from the Ministry of Petroleum and Natural Gas, our teams have responded with agility diversifying crude sourcing, realigning refinery operations and strengthening supply-chain coordination to secure alternate supplies, optimise cargo movements and rebalance products across regions," he said. IOC used 24-hour control rooms, daily reviews and real-time market monitoring to respond to supply gaps, he said, adding that the company had maintained product availability despite a "significant shift away from Middle Eastern crude grades."

"Despite a significant shift away from Middle Eastern crude grades, our refineries operated above 100 per cent utilisation, LPG production was ramped up by nearly 30 per cent within a short period, and our gas business maintained supplies to priority sectors while securing additional LNG from diversified geographies," he said.

Maruti Suzuki raises capex to Rs 77,500 cr for five years till FY31

NEW DELHI, Aug 31 (PTI)

CAR market leader Maruti Suzuki India has increased its capex outlay to Rs 77,500 crore for five years till FY31 for capacity expansion, new models and R&D among others, its Managing Director and CEO Hisashi Takeuchi said on Monday.

Responding to a query from shareholders at the company's annual general meeting, he also assured that Maruti Suzuki cars starting from production year 2008 are compatible with E20 fuel. "Regarding the capex side for FY26-27, we have planned a 40 per cent jump in capex expenditure in a single year, from around Rs 10,000 crore last year to Rs 14,000 crore this year. Cumulatively, during FY26-27 to FY30-31, we have planned a capex of Rs 77,500 cr," he said .

Last year, Toshihiro Suzuki, Representative Director and President of Suzuki Motor Corporation the parent of Maruti Suzuki India had stated that the company would invest Rs 70,000 crore in the next five to six years in India to strengthen its operations. Elaborating where the investments would be utilised, Takeuchi said,"Capex is planned for capacity expansion, new model development, R&D activities, plant measures, marketing and sales infrastructure, carbon neutral measures, and logistics, and so on."

To another question about E20 fuel compatibility, Takeuchi said,"I would like to assure that all of our current ongoing products are E20 compatible products. Actually, we have improved our compatibility to ethanol from the production year 2008. So after 2008, all of our products are E20 compatible."

On sustainability efforts in manufacturing, he said the company is taking many steps to achieve carbon neutral manufacturing, including increasing in-house solar capacity from 79.1 megawatt in FY25-26 to 211.3 megawatt by 2030-31, "which will cover almost 35 percent of our total electricity requirements".

He further said,"The remaining portion we are going to buy green electricity mainly by solar and wind power for our plant operations."

The company will also put up biomass plants at its Manesar and Kharkhoda factories and also at the new plant at Sanand in Gujarat.

Subhash Chandra drops mention of Ambani allegations, shifts focus to settling Essel debt

NEW DELHI, Aug 31 (PTI)

TWO days after launching an unusually sharp attack on billionaire Mukesh Ambani and accusing Reliance-linked media outlets of running a campaign against him, Zee founder Subhash Chandra has, in his now near-daily public statements, dropped further mention of those allegations and shifted his focus to settling outstanding dues and defending his personal insolvency plan.

Chandra, during an 18-minute interaction with followers on Instagram, attended by about 560 people at its peak, made little fresh reference to his allegations against Ambani, instead telling viewers that borrowers linked to his Essel Group had agreed to settle their outstanding obligations with lenders.

The Instagram interaction on Monday came after three statements he issued to counter criticism over a National Company Law Tribunal-approved repayment plan under which creditors are set to recover about Rs 6.25 crore from his personal estate against claims of roughly Rs 22,006 crore.

Chandra's remarks on Friday had taken a markedly different tone. He directly named Ambani, chairman of Reliance Industries, and accused Reliance-linked media businesses including TV18 and CNBC-TV18 of spreading what he called misinformation about his insolvency proceedings.

Reliance rejected the allegations as baseless and said its media brands had never been used to attack anyone.

Chandra's company did not respond to an email seeking comment on the apparent change in his stance and asking whether he had withdrawn or dropped his allegations against Ambani.

Chandra said the Rs 22,006 crore figure had been widely misunderstood because it represented claims arising from personal guarantees he had provided for loans taken by companies associated with the Essel Group, rather than money he had personally borrowed. He said he met the borrowers on Sunday and they had agreed to repay their outstanding obligations. The borrowers number about 85 and are loosely associated with the Essel Group, he said.

According to Chandra, the borrowers told him their outstanding bank debt was about Rs 990 crore.

सिरगिट्टी क्षेत्र में अवैध कबाड़ दुकान 10 संचालकों पर मामला दर्ज

स्वदेश समाचार ■ बिलासपुर

सिरगिट्टी पुलिस द्वारा थाना क्षेत्र में चल रहे अवैध कबाड़ दुकान के संचालक के विरुद्ध कार्रवाई की गई। अवैध रुप से दुकान संचालन करने वाले 10 अवैध कबाड़ियों के विरुद्ध प्रतिबंधात्मक कार्यवाही कर न्यायालय पेश किया गया।

एसएसपी रजनेश सिंह द्वारा सिरगिट्टी थाना क्षेत्र में चल रहे अवैध कबाड़ दुकान के संचालकों विरुद्ध कार्यवाही करने के निर्देश दिए। एएसपी पंकज पटेल सीएसपी सिविल लाईन व थाना प्रभारी प्रशिक्षु डीएसपी आकाश चौधरी के मार्गदर्शन में थाना क्षेत्र में अवैध कबाड़ दुकान के संचालकों को हिरासत में लेकर थाना लगाया गया।

अवैध रुप से कबाड़ दुकान संचालन के संबंध में कबाड़ दुकान के 10 संचालक आरोपी शेख तौसिफ (29) निवासी गणेश नगर चुचुहियापारा थाना सिरगिट्टी, सैय्यद प्रिंस (35) निवासी गणेश नगर चुचुहियापारा थाना सिरगिट्टी, अमित कश्यप (34) निवासी गणेश नगर चुचुहियापारा थाना सिरगिट्टी, साहिल खान (25) निवासी भारत चौक तालापारा सिविल लाईन, अनुप डेविड (31) निवासी विद्युत नगर तिफरा, सिरगिट्टी, राजू चौहान (42) निवासी बन्नाकडीह थाना सिरगिट्टी, दीपेश कुमार साहू (20) निवासी यदुनंदन नगर तिफरा थाना सिरगिट्टी, अफजल हुसैन (44) निवासी बन्नाकडीह थाना सिरगिट्टी, मोहम्मद फिरोज (42) निवासी मसानगंज बिलासपुर थाना सिटी कोतवाली, मोहम्मद इमरान खान (41) निवासी तालापारा सिविल लाईन के विरुद्ध प्रतिबंधात्मक कार्यवाही कर न्यायालय पेश किया गया।

चकरभाठा पुलिस पांच को पकड़ा

चकरभाठा पुलिस ने अभियान चलाकर पांच कबाड़ दुकान संचालकों को गिरफ्तार किया है। सभी के खिलाफ प्रतिबंधात्मक कार्रवाई की गई है। पुलिस ने आम लोगों से अपील की है कि किसी भी प्रकार की गलत गतिविधियों, अपराध की जानकारी थाना चकरभाठा व डॉयल 112 को देकर सहयोग प्रदान करें। कबाड़ संचालक बादशाह खान (55) निवासी चुचुहियापारा थाना सिरगिट्टी, शेख सलीम (34) निवासी यदुनंदन नगर तिफरा थाना सिरगिट्टी, विनोद नेताम (35) निवासी अचानकपुर थाना चकरभाठा, हरिकेश चौहान (32) यदुनंदन नगर तिफरा थाना सिरगिट्टी, देवेश सिंह जोगी (32) निवासी अचानकपुर थाना चकरभाठा पर कार्रवाई की गई है।

पेज 3 का शेष

खनिज उत्पादन...

वैश्विक परिस्थितियों में प्रमुख देश अपनी रणनीतिक संसाधन और सप्लाई चेन सुरक्षित करने में जुटे हैं। ऐसे में भारत को क्रिटिकल मिनरल्स की विश्वसनीय और निरंतर आपूर्ति सुनिश्चित करनी होगी।

400 करोड़ से बढ़कर 16 हजार करोड़ पार हुआ खनिज राजस्व: मुख्यमंत्री ने बताया कि राज्य निर्माण के समय खनिज राजस्व करीब 400 करोड़ रुपए था। ढाई वर्ष पहले यह करीब 12 हजार करोड़ रुपए था, जो अब बढ़कर 16 हजार करोड़ रुपए से अधिक हो चुका है। मुख्यमंत्री ने उद्योग जगत और निवेशकों से छत्तीसगढ़ की विकास यात्रा में भागीदार बनने का आह्वान करते हुए कहा कि प्रदेश प्राकृतिक संसाधनों, ऊर्जा, भूमि, कनेक्टिविटी और औद्योगिक अधोसंरचना की दृष्टि से मजबूत स्थिति में है। यह रोड शो निवेश, तकनीकी सहयोग और नई साझेदारियों का आधार बनेगा तथा छत्तीसगढ़ को देश की क्रिटिकल मिनरल वैल्यू चेन का प्रमुख केंद्र बनाने में मदद करेगा।

पत्नी ने...

पुलिस के अनुसार श्रीकांत को पत्नी के कथित संबंधों की जानकारी हो गई थी। इसके बाद दोनों के बीच विवाद होने लगा। आरोप है कि मनीषा और हसन साथ रहना चाहते थे, इसलिए उन्होंने श्रीकांत को रास्ते से हटाने की योजना बनाई।

फोन कर बुलाया, रास्ते में पिकअप ने मारी टक्कर: भी लगाए। शराबबंदी के पालन के लिए ग्राम सुधार समिति बनाई गई है। समिति की जिम्मेदारी नियमों की निगरानी और उल्लंघन करने वालों पर कार्रवाई की होगी। समिति का अध्यक्ष पूर्व सरपंच के पति कुंतेय कुमार सिंह को बनाया गया है। ग्रामीणों ने यह भी तय किया है कि नियम तोड़ने वालों का सामूहिक सामाजिक बहिष्कार किया जाएगा।

शराबबंदी का निर्णय सकारात्मक कदमः सीईओः जनपद पंचायत लखनपुर की सीईओ खुशबू शास्त्री ने ग्रामीणों की पहल को स्वागत योग्य बताया है। उन्होंने कहा कि आदिवासी क्षेत्रों में शराब को लेकर कानूनी प्रावधान हैं, लेकिन ग्रामीणों का स्वयं शराबबंदी का निर्णय लेना सकारात्मक कदम है। उन्होंने अभियान की जानकारी लेकर आगे की स्थिति देखने की बात कही। जांच में सामने आया कि घटना वाले दिन मनीषा ने श्रीकांत को झारखंड के चिनियां बुलाया था। वह बाइक से वहां जा रहा था। बरवाहा मोड़ के पास पिकअप ने उसकी बाइक को जोरदार टक्कर मार दी। हादसे में श्रीकांत की मौके पर ही मौत हो गई। उस समय पुलिस ने घटना को सड़क हादसा माना था।

मां के बयान से खुला हत्या का राज: श्रीकांत की मां शांति देवी ने पुलिस को उसकी पत्नी के कथित प्रेम संबंधों के बारे में जानकारी दी। इसके बाद पुलिस ने मामले की नए सिरे से जांच शुरू की। जांच में हत्या की साजिश और पिकअप चालक को एक लाख रुपए देने की बात सामने आई। पुलिस ने मनीषा समेत तीन आरोपियों को गिरफ्तार किया है, जबकि दो अन्य आरोपियों की तलाश जारी है।

झीरम कांड...

हो चुकी है। अभियोजन पक्ष ने कोर्ट में 101 गवाहों के बयान और दस्तावेज पेश किए थे। इसके बाद एनआईए की विशेष अदालत ने अपना फैसला सुरक्षित रखा था और 31 अगस्त को निर्णय सुनाए जाने की उम्मीद थी। हालांकि, सोमवार को अदालत से फैसला नहीं आया और अब इसे पांच दिन के लिए आगे बढ़ा दिया गया है।

हेरम्ब गणपति...

इतिहासकारों और पुरातत्वविदों ने इसे हेरम्ब रूप के रूप में पहचाना। हेरम्ब स्वरूप का उल्लेख स्कंद पुराण, पद्म पुराण और गणेश पुराण सहित प्राचीन ग्रंथों में मिलता है और नेपाल में इसकी विशेष मान्यता है। छत्तीसगढ़ में ऐसी दूसरी प्रतिमा अब तक नहीं मिली है। मल्हार के पातालेश्वर मंदिर में गणेश के स्त्री स्वरूप वैनायकी की दुर्लभ प्रतिमा भी मौजूद है, जो इस क्षेत्र की प्राचीन कला परंपरा व अध्यात्म को और विशिष्ट बनाती है।

केवरी...

भी लगाए। शराबबंदी के पालन के लिए ग्राम सुधार समिति बनाई गई है। समिति की जिम्मेदारी नियमों की निगरानी और उल्लंघन करने वालों पर कार्रवाई की होगी। समिति का अध्यक्ष पूर्व सरपंच के पति कुंतेय कुमार सिंह को बनाया गया है। ग्रामीणों ने यह भी तय किया है कि नियम तोड़ने वालों का सामूहिक सामाजिक बहिष्कार किया जाएगा।

शराबबंदी का निर्णय सकारात्मक कदमः सीईओः जनपद पंचायत लखनपुर की सीईओ खुशबू शास्त्री ने ग्रामीणों की पहल को स्वागत योग्य बताया है। उन्होंने कहा कि आदिवासी क्षेत्रों में शराब को लेकर कानूनी प्रावधान हैं, लेकिन ग्रामीणों का स्वयं शराबबंदी का निर्णय लेना सकारात्मक कदम है।

कार ने स्कूटी सवार युवती को मारी टक्कर, घायल

बिलासपुर। तेज रफ्तार वैगनआर कार ने स्कूटी सवार युवती को जोरदार टक्कर मार दी। टक्कर के बाद स्कूटी कार के नीचे फंस गई और कार चालक उसे करीब 20 मीटर तक घसीटता हुआ ले गया। खुशी सिंह ठाकुर अपनी स्कूटी क्रमांक सीजी 10 एएक्स 5861 से विद्यानगर में अपनी सहेली के घर जा रही थीं। तारबाहर तिराहे के पास पीछे से आ रही वैगनआर कार क्रमांक सीजी 10 एवी 6334 के चालक ने लापरवाहीपूर्वक वाहन चलाते हुए उनकी स्कूटी को टक्कर मार दी। स्कूटी कार के नीचे फंस गई।

युवक चाकू लेकर महिला के घर में तोड़फोड़ की

बिलासपुर। युवक ने धारदार चाकू लेकर महिला के घर पहुंच गया और जमकर हंगामा किया। आरोपी ने दरवाजा पीटते हुए गाली-गलौज की और महिला के देवर को जान से मारने की धमकी दी। तोरवा पुलिस ने बताया कि शंकर नगर निवासी रानी बर्मन बीते शनिवार रात 12 बजे वह घर में थी कुछ देर बाद नीचे से जोर-जोर से दरवाजा पीटने और गाली-गलौज करने की आवाज सुनाई दी।

जल, जंगल, जमीन, भाषा और संस्कृति के लिए होना होगा एकजुटः बघेल

स्वदेश समाचार ■ बिलासपुर

जोहार छत्तीसगढ़ पार्टी के केंद्रीय अध्यक्ष व सुप्रीमो अमित बघेल के बेलतरा विधानसभा आगमन पर पार्टी पदाधिकारियों, कार्यकर्ताओं और छत्तीसगढ़िया समाज के लोगों ने स्वागत किया। इस दौरान कार्यकर्ताओं में खासा उत्साह नजर आया।

अमित बघेल ने कार्यकर्ताओं को संबोधित करते हुए संगठन को बूथ और गांव स्तर तक मजबूत करने का आह्वान किया। उन्होंने कहा कि छत्तीसगढ़ के जल, जंगल, जमीन, भाषा, संस्कृति और अधिकारों के लिए सभी को एकजुट होकर काम करना होगा। छत्तीसगढ़ के हित और छत्तीसगढ़िया समाज के अधिकारों की लड़ाई को मजबूती से आगे बढ़ाना ही पार्टी का प्रमुख उद्देश्य है। कार्यक्रम में जिला अध्यक्ष शैलू छत्तीसगढ़िया, शहर अध्यक्ष रामायण, बेलतरा विधानसभा प्रभारी विमल धीवर, सुनील कौशिक, अजय सूर्या, विश्राम अनुज, किशोर साहू, अनिल, संजय, सुमंत, रामेश्वर साहू, रमेश, संतोष, रामलखन, प्रहलाद, विनय, सूरज सहित अन्य मौजूद रहे।

गणेश नगर से तिफरा तक पुलिस की दबिश हथियार लेकर घूम रहे 6 आरोपी गिरफ्तार

स्वदेश समाचार ■ बिलासपुर

सिरगिट्टी पुलिस ने रविवार की रात चेकिंग अभियान चलाया। इस दौरान छह आरोपियों को हथियार के साथ गिरफ्तार किया है। उनके कब्जे से चाकू, तलवार व अन्य हथियार बरामद किया गया है। पुलिस ने सभी आरोपियों को जेल भेज दिया है। एसएसपी रजनेश सिंह द्वारा सिरगिट्टी थाना क्षेत्र में अभियान चला कर गुण्डा बदमाशों, चाकूबाजी करने वाले आरोपियों की धरपकड़ संवेदनशील क्षेत्र में करने के निर्देश दिए। एएसपी पंकज पटेल, सीएसपी सिविल लाइन, थाना प्रभारी प्रशिक्षु उप.पुलिस अधीक्षक आकाश चौधरी के मार्ग दर्शन में थाना सिरगिट्टी पुलिस द्वारा रात्रि में विशेष अभियान चलाया गया। नशाखोरी करने वाले स्थान गणेश नगर, नयापारा, चुचुहियापारा, तिफरा व अन्य स्थानों पर सिरगिट्टी पुलिस द्वारा 40-50 संदिग्ध व्यक्तियों व गुण्डा बदमाशों को चेक किया गया। चेकिंग के दौरान 6 आरोपियों के कब्जे से धारदार चाकू व तलवार पाया गया। 6 आरोपियों के विरुद्ध आर्म्स एक्ट के तहत कार्यवाही की गई। चेकिंग के दौरान अन्य प्रकरण के फरार आरोपी को पकड़कर थाना लाया गया। 6 आरोपियों के विरुद्ध आर्म्स एक्ट के तहत कार्यवाही कर सभी आरोपियों न्यायिक रिमाण्ड पर जेल दाखिल किया गया। आरोपी विकास सिंह (32) निवासी कंचन विहार थाना सिरगिट्टी, प्रमोद कुर्मी (26) निवासी नयापारा बिजली आफिस के पास, अनिकेत नेताम (24) निवासी गोंडवाना चौक प्रकाश होटल के आगे नयापारा सिरगिट्टी, लक्की नेताम (22) निवासी गोडवाना चौक प्रकाश होटल के आगे नयापारा सिरगिट्टी, राम नायक (18) निवासी दामाद मोहल्ला सिलपहरी थाना सिरगिट्टी, रोहित तांडी (34) निवासी महिमानगर थाना सिरगिट्टी के खिलाफ आर्म्स एक्ट के तहत कार्वाई की गई।

न्यायालय तहसीलदार भानपुरी, जिला बस्तर (छ.ग.)

क्रमांक / / तह. / जन्म-मृत्यु / 2026
भानपुरी दिनांक 20/08/2026

// उद्घोषणा //

एतद् द्वारा सर्व साधारण को सूचित किया जाता है। कि आवेदक/आवेदिका मनीष पानीग्राही पिता/ पति स्व. संतु पानीग्राही जाति ब्राह्मण निवासी ग्राम भानपुरी तहसील भानपुरी के द्वारा अपने दादी सत्यवती पानीग्राही पिता मोहन प्रसाद की जन्म/मृत्यु दिनांक 24.04.2019 को होना बताते हुए जन्म / मृत्यु प्रमाण पत्र की मांग किया गया है।

उपरोक्त संबंध में जिस किसी भी व्यक्ति को किसी प्रकार की आपत्ति हो तो वे स्वयं या अपने अभिभाषक के माध्यम से नियत तिथि 05/09/2026 तक आपत्ति पेश कर सकते है। म्याद पश्चात् प्राप्त आपत्ति पर कोई विचार नहीं किया जावेगा।

आज दिनांक 20/08/2026 को मेरे हस्ताक्षर एवं न्यायालयीक मुद्रा सहित जारी किया।

मुहर — तहसीलदार भानपुरी

समक्ष अनुविभागीय अधिकारी महोदय जगदलपुर जिला बस्तर छ.ग.

-:शपथ पत्र:-

मै रामसिंग नाग आयू 46 वर्ष पिता मोतिसिंह निवासी ग्राम कोष्टा पारा चोकावाडा तहसील जगदलपुर पिन न. 494001 जिला बस्तर छ.ग. का निवासी हूँ शपथ पूर्वक निम्न कथन प्रस्तुत करता हूँ।

1.यह कि मेरी पुत्री के आधार कार्ड न. 6801 2026 0281 में नाम सुमिता नाग पिता रामसिंह नाग (SUMITA NAG D/O RAMSINGH NAG) एवं जन्म दिनांक 05/10/2011 दर्ज है मेरी पुत्री के नाम कि स्पेलिंग एवं जन्म दिनांक त्रुटिपूर्ण है।

2.यह कि मेरी पुत्री के जन्म प्रमाण पत्र में नाम सुनीता नाग पिता रामसिंह नाग (SUNITA NAG D/O RAMSINGH NAG) एवं जन्म दिनांक 10/11/2009 दर्ज है जो कि वास्तविक व सही है।

3. यह कि मेरी पुत्री के आधार कार्ड न. 6801 2026 0281 में नाम सुमिता नाग पिता रामसिंह नाग (SUMITA NAG D/O RAMSINGH NAG) जन्म दिनांक 05/10/2011 दर्ज को सुधार कर जन्म प्रमाण पत्र में दर्ज वास्तविक नाम सुनीता नाग पिता रामसिंह नाग (SUNITA NAG D/O RAMSINGH NAG) एवं जन्म दिनांक 10/11/2009 को दर्ज कराना चाहता हूँ भविष्य में मेरी पुत्री के नाम एवं जन्म दिनांक के संबंध में कोई विवाद या संघर्ष उत्पन्न होता है। तो उसकी सम्पूर्ण जवाबदारी मेरे स्वयं की होगी।

अतः यह शपथ पत्र मेरी पुत्री के नाम एवं जन्म दिनांक की सूचना छत्तीसगढ़ के राजपत्र में प्रकाशित किये जाने बाबत् प्रस्तुत है — शपथकर्ता

सत्यापन

मै शपथकर्ता शपथपूर्वक सत्यपित करता हूँ कि उपरोक्त वर्णित कंडिका 1 से 3 तक कि जानकारी सत्य एवं सही है। जिसे आज दिनांक 31/08/2026 को स्थान जगदलपुर में अपने हस्ताक्षर कर सत्यापित किया।

शपथकर्ता

कार्यालय तहसीलदार एवं कार्यपालिक दण्डाधिकारी बकावण्ड, जिला-बस्तर (छ.ग.)

रा.प्र.क्र.1226/ब-121/2025-26

// उद्घोषणा //

इस उद्घोषणा के जरिए आम जनता को सूचित किया जाता है कि आवेदक जयराम पिता स्व0 लक्ष्मीनाथ जाति भतरा निवासी ग्राम बोरीगांव तहसील बकावण्ड जिला बस्तर ने अपने माता स्व. मंगरी पति स्व. लक्ष्मीनाथ ग्राम बोरीगांव तहसील बकावण्ड जिला बस्तर का मृत्यु प्रमाण पत्र प्राप्ति हेतु आवेदन पेश किया है।

अतः आवेदक के माता स्व. मंगरी पति स्व. लक्ष्मीनाथ ग्राम बोरीगांव तहसील बकावण्ड जिला बस्तर का मृत्यु दिनांक 22/06/2023 (बाईस जून सन दो हजार तेईस) को ग्राम बोरीगांव तहसील बकावण्ड जिला बस्तर में हुआ है। आवेदक जयराम पिता स्व. लक्ष्मीनाथ जाति भतरा निवासी ग्राम बोरीगांव तहसील बकावण्ड जिला बस्तर को अपने माता स्व. मंगरी पति स्व. लक्ष्मीनाथ ग्राम बोरीगांव तहसील बकावण्ड जिला बस्तर का मृत्यु प्रमाण पत्र जारी किये जाने पर यदि किसी व्यक्ति अथवा संस्था को किसी प्रकार का दावा/आपत्ति हो तो वह अपना दावा/आपत्ति स्वयं अथवा अपने अधिकृत अधिवक्ता के मार्फत प्रकरण में नियत पेशी दिनांक 31/08/2026 के पूर्व प्रस्तुत कर सकता है। नियत तिथि के बाद प्राप्त अभ्यावेदन पर किसी प्रकार की सुनवाई नहीं होगी।

आज दिनांक 13/08/2026 को मेरे हस्ताक्षर एवं न्यायालय के मुहर से जारी किया गया।

मुहर — तहसीलदार बकावण्ड, जिला बस्तर

न्यायालय तहसीलदार तोकापाल जिला बस्तर छ.ग.

रा.प्र.क्र./क/तह./2025-26
तोकापाल दिनांक 31/08/2026

-- उद्घोषणा --

सर्व साधारण आम जनता को सूचित किया जाता है कि आवेदक हरिकांत यादव पिता रामनाथ यादव जाति रावत निवासी ग्राम डिमरापाल तहसील तोकापाल जिला बस्तर छ.ग. के द्वारा न्यायालय में मृत्यु पत्र प्राप्त करने हेतु आवेदन पत्र प्रस्तुत किया है। जिसमें आवेदक अपने पत्नि ममता यादव पति हरीकांत की मृत्यु तिथि 30/05/2025 दर्शाया गया है। ग्राम पंचायत डिमरापाल के अंतर्गत है यह उद्घोषणा ग्राम पंचायत के सूचना पटल में देखा जा सकता है। अर्थात उपरोक्त आवेदन पत्र के तारतम्य में मृत्यु तिथि के संबंध में किसी व्यक्ति/ग्रामवासी/पंचायत को किसी भी तरह कोई आपत्ति है तो वह न्यायालय कि पेशी तिथि 15/09/2026 को स्वयं अथवा अपने अभिभाषक के माध्यम से दावा/आपत्ति दर्ज करा सकते हैं। पेशी पश्चात् प्राप्त दावा/आपत्ति पर कोई विचार नहीं किया जावेगा।

उद्घोषणा आज दिनांक 31/08/2026 को मेरे हस्ताक्षर एवं न्यायालय की मुहर से जारी किया गया।

पेशी दिनांक 15/09/2026

मुहर — तहसीलदार तोकापाल

प्रपत्र–जी

मिनवूल रॉक फाइबर्स लिमिटेड के विनिर्माण – इन्सुलेशन उत्पादों के प्रबंधन हेतु हितों की अभिव्यक्ति के लिए आमंत्रण ग्राम रेवागहन, राजनांदगांव, छत्तीसगढ़, भारत, 491441 पर

(भारतीय दिवाला और शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 36ए की उप-विनियम (1) के अंतर्गत)

क्र.	प्रासंगिक जानकारी	
1	दिवालिया कॉर्पोरेट देनदार का नाम सहित पैन और सीआईएन/एलएलपी संख्या	मिनवूल रॉक फाइबर्स लिमिटेड पैन: AACCM5420H सीआईएन: U36104CT1988PLC004711
2	पंजीकृत कार्यालय का पता	ग्राम रेवागहन, राजनांदगांव, छत्तीसगढ़, भारत, 491441
3	वेबसाइट का यूआरएल	लागू नहीं
4	वह स्थान जहां अधिकांश स्थायी परिसंपत्तियां स्थित हैं	छत्तीसगढ़
5	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	लागू नहीं
6	वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	लागू नहीं
7	कर्मचारियों/कर्मियों की संख्या	शून्य
8	गत दो वित्तीय वर्षों के वित्तीय विवरणों (अनुसूचियों समेत) का अंतिम उपलब्ध विवरण, लेनदारों की सूची का यूआरएल	विवरण ईमेल के माध्यम से प्राप्त किया जा सकता है: cirp.minwool@gmail.com और bagaria.arun@gmail.com.
9	संहिता की धारा 25(2)(एच) के अंतर्गत आवेदकों की पात्रता का विवरण का यूआरएल	विवरण ईमेल के माध्यम से प्राप्त किया जा सकता है: cirp.minwool@gmail.com और bagaria.arun@gmail.com.
10	हितों की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	16.09.2026
11	संभावित समाधान आवेदकों की अस्थायी सूची जारी करने की तिथि	18.09.2026
12	अस्थायी सूची पर आपत्तियाँ प्रस्तुत करने की अंतिम तिथि	23.09.2026
13	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	26.09.2026
14	सूचना ज्ञापन, मूल्यांकन मैट्रिक्स जारी करने और संभावित समाधान आवेदकों को समाधान योजनाएं मांगने की तिथि	01.10.2026
15	समाधान योजनाएं प्रस्तुत करने की अंतिम तिथि	31.10.2026
16	हित की अभिव्यक्ति जमा करने के लिए प्रक्रिया ईमेल आईडी	cirp.minwool@gmail.com
17	[illegible]	TS02B0064654

दिनांक: 01.09.2026
स्थान: मुंबई

हस्ताक्षर/-
अरुण किशनलाल बगरिया
समाधान पेशेवर
मिनवूल रॉक फाइबर्स लिमिटेड
पंजीयन संख्या: IBBI/IP-N00278/2017-18/10836
701, स्टैनफोर्ड, एसवी रोड,
अंधेरी (पश्चिम), मुंबई 400058
ईमेल आईडी– bagaria.arun@gmail.com

कुमार साहब स्व. श्री दिलीप सिंह जुदेव जी
शासकीय सुपरस्पेशियलिटी हॉस्पिटल, कोनी, बिलासपुर (छ.ग.) 495009
टेलीफोन : [illegible] ईमेल – sshcimsbilaspur@gmail.com

क्रमांक / 2493 / क्रय / सु.स्पे.हॉ.बि / 2026 — बिलासपुर, दिनांक : 27/08/2026

// दावा आपत्ति सूचना //

कुमार साहब स्व0 श्री दिलीप सिंह जुदेव जी शासकीय सुपर स्पेशियलिटी हॉस्पिटल, बिलासपुर, छ0ग0 की ओर से निम्न चिकित्सकीय उपकरण सांपत्तिक प्रकृति (Proprietory Character) होने के कारण रियेजेन्ट्स/कन्ज्युमेबलस/किट्स/कंट्रोलर क्रय करने हेतु दावा आपत्ति सूचना आमंत्रित की जा रही है। प्रपत्र एवं अन्य जानकारी सिम्स चिकित्सा महाविद्यालय के वेबसाईट www.cimsbilaspur.ac.in में अवलोकन कर प्राप्त किये जा सकते हैं।

No.	Name of Equipment	Make	Model No.	Name of Department
1.	Fully Automated Clinical Chemistry Analyzer	Transasia Biomedical Ltd.	XL-1000	Biochemistry Dept.
2.	HPLC Analyzer (HbA1c Testing Analyzer)	Transasia Biomedical Ltd.	HB Vertex	Biochemistry Dept.
3.	6 Part Hematology Analyzer	Transasia Biomedical Ltd.	H-7100	Pathology Dept.
4.	Coagulation Analyzer	Transasia Biomedical Ltd.	ECL-105	Pathology Dept.
5.	ESR Analyzer	Transasia Biomedical Ltd.	ESL-30	Pathology Dept.
6.	Urine Analyzer	Transasia Biomedical Ltd.	Laura	Pathology Dept.
7.	Electrolyte Analyzer	Transasia Biomedical Ltd.	EC-90	Biochemistry Dept.
8.	Automated Microscopy	Sigtuple	AI-100	Pathology Dept.
	9 Part Hematology Analyzer	Horiba India Pvt. Ltd.	YUMEZIN H-500	
9.	Blood Gas Analyzer	Eschweiler GmbH & Co. KG	Combi line II	Anesthesia Dept.
10.	Digital X-RAY System	Philips India Pvt. Ltd.	Philips Digital Diagnost DR System	Radiology Dept.
11.	Continues Renal Replacement Therapy	Gambro Dasco S.P.A. Baxter	Prisma Flex 8.2	Nephrology Dept.
12.	Electrolyte Analyzer	Horiba India Pvt. Ltd.	YUMEZIN E-60	Biochemistry Dept.
13.	RO 1000 LPH	Synergy Filtration Pvt. Ltd.	1000 LPH	CSSD Dept.
14.	Immuno Haematology Grouping and Cross Matching	Tulip Diagnostics Pvt. Ltd.	Matrix Card Reader, CC-800, Lisaquant-IT, Lisawash-3000, CW-2400	Blood Center
15.	Automated Immunoassay Analyzer	J.Mitra & Co. Pvt. Ltd.	CLIA – 181	Blood Center
16.	Automated Immunoassay Analyzer	J.Mitra & Co. Pvt. Ltd.	CLIA – 2000	Microbiology Dept.
17.	MRI 3 Tesla	Siemnens Healthcare GmbH	Magnetom Skyra with plateform release version VE 11E	Radiology Dept.
18.	CT Scan	Wipro GE Healthcare	GE Revolution EVO (FOB)	Radiology Dept.

दावा आपत्ति जमा करने की अंतिम तिथि – 26.09.2026 समय संध्या 5.30 बजे।
स्थान – कुमार साहब स्व. श्री दिलीप सिंह जुदेव जी, शासकीय सुपर स्पेशियलिटी हॉस्पिटल, कोनी, बिलासपुर, छ0ग0 495009

संचालक प्राध्यापक एवं चिकित्सा अधीक्षक
कुमार साहब स्व0 श्री दिलीप सिंह जुदेव जी
शासकीय सुपर स्पेशियलिटी हॉस्पिटल,
बिलासपुर, छ0ग0

G-262703024/5

CHHATTISGARH STATE POWER DISTRIBUTION CO. LTD.
(A GOVERNMENT OF CHHATTISGARH UNDERTAKING) (A SUCCESSOR COMPANY OF CSEB)
OFFICE OF THE SUPERINTENDING ENGINEER, (CC-I), RAIPUR. Website - www.cseb.gov.in
Office Mail ID – secc.raipur@cspc.co.in Phone No. 0771-2574800, 2574801 Fax No. 0771-2574805

NOTICE INVITING TENDER THROGU E-BIDDING

E-tenders are invited against below tenders of following work:-

S. N.	Tender No.	Name of work	Value of contract (Without GST)	EMD Amount (online)	Last date & Time of submission of bids	Due date of Opening
1	TR-2026_59 Dt.31.08.2026 RFX No. 8100053993	Awarding contract for engagement of **1 Peon** for O/o **City Circle-I, CSPDCL, Raipur,** the period of contract will be for **2 year** on the monthly rate basis. The CSPDCL reserves the right to terminate the term of contract period/ order on 1 month advance notice basis.	3,40,920/-	3409/-	Dt.21.09.26 upto 02:30 PM	Dt.21.09.26 upto 03:00 PM

Details of Tender, Technical Specifications, Terms and Conditions etc are available on our website www.cseb.gov.in, www.cspdcl.co.in and **e-bidding http:/cijsrp.cspdcl.co.in**The Tender document can also be downloaded from CSPDCL's official website mentioned above. The cost of required Tender fee (which is not refundable) of **Rs. 2000/-** including GST and EMD for each tender may be deposited by online through e-bidding.

Superintending Engineer
City Circle-I, CSPDCL: Raipur

SAVE ELECTRICITY — S-48896/3

कार्यालय, प्रबंध संचालक, छ.ग. राज्य कृषि विपणन (मण्डी) बोर्ड
"सरदार वल्लभ भाई पटेल भवन" सेक्टर–24,कयाबांधा, अटल नगर, नया रायपुर–492018
फोन–0771–2990593, email-mdcgmandiboard@gmail.com, website-www.agriportal.cg.nic.in

क्र. / बी–6 / मंडी नगरी / 56–01 / 2026–27 / 3085 — नवा रायपुर, दिनांक 27/28/2026,

ई–प्रोक्यूरमेंट निविदा आमंत्रण सूचना
Main Portal:http://eproc.cgstate.gov.in

कृषि उपज मंडी समिति नगरी जिला धमतरी अंतर्गत छ.ग. राज्य कृषि विपणन (मंडी) बोर्ड द्वारा ऑनलाइन निविदाएं छ.ग. लोक निर्माण विभाग की एकीकृत पंजीयन प्रणाली अंतर्गत, सक्षम श्रेणी में पंजीकृत निविदाकारों से प्रपत्र 'अ' प्रतिशत दर पर अधोलिखित निर्माण कार्यो हेतु निविदाएं आमंत्रित की जाती है :–

ऑनलाईन निविदा डालने की अंतिम तिथि – 22.09.2026
फिजिकल सबमिशन की अंतिम तिथि – 29.09.2026

क्र.	कार्य का नाम / स्थान	अनुमानित लागत (लाख में)	एस.ओ.आर विवरण
1	जिला धमतरी वि.ख. नगरी अंतर्गत ग्राम पंचायत मुकुंदपुर के ग्राम छोटूपारा में कव्हर्ड रोड निर्माण कार्य।	14.32	लो.नि.वि. भवन कार्य हेतु दिनांक 01.01.2015 से प्रभावशील एस.ओ.आर. पर।

उपरोक्त निर्माण कार्यो की निविदा की सामान्य एवं विशेष शर्तें, धरोहर राशि, निविदा विज्ञप्ति, निविदा दस्तावेज व अन्य जानकारी ई–प्रोक्योरमेंट वेब पोर्टल http://eproc.cgstate.gov.in वेबसाईट पर निर्धारित तिथि तक देखे जा सकते है।

सही/– सचिव, कृषि उपज मंडी समिति नगरी, जिला धमतरी
सही/– भारसाधक अधिकारी, कृषि उपज मंडी समिति नगरी, जिला धमतरी

S48900/3

कार्यालय आयुक्त भू-अभिलेख छत्तीसगढ़
इन्द्रावती भवन, प्रथम तल, ब्लॉक नं.-02, अटल नगर रायपुर
मेल clr-cg@nic.in

क्र.-631/UPAHAR योजना/2026 — नवा रायपुर अटल नगर, दिनांक 27-08-2026

NOTICE FOR INVITING TENDER (NIT)

(Second Call)

"Unified Platform for Agriculture and Holistic Assessment with Records (UPAHAR)"

Director of Land Record, Chhattisgarh Government invites bids from qualified and experienced companies for the selection of System Integrator to study, design, development, integration, implementation, execution, migration, operation, and maintenance of "Unified Platform for Agriculture and Holistic Assessment with Records (UPAHAR)" with the use of Geo-spatial, Remote Sensing and new emerging technologies for the Director of Land Record, Government of Chhattisgarh. Bidders qualifying as per the criteria defined in the RFP are encouraged to participate in the selection process.

Interested bidders should submit their bids online only in response to this NIT latest by 17:30 hrs on 11/09/2026 through the online tender portal. The detailed RFP document can be downloaded from the e-tender portal http://www.eproc.cgstate.gov.in and departmental portal http://revenue.cg.nic.in.

Director,
Land Record, Chhattisgarh
Nava Raipur Atal Nagar.

G-2627003019/4

OFFICE OF THE COMMISSIONER MUNICIPAL CORPORATION
Raipur (C.G.)
e-Procurement. Tender Notice
Main Portal: http://eproc.cgstate.gov.in

(First Call)

NIT NO:Q190/RMC/2026 — RAIPUR DATED: 24-08-26

Online bids are invited for the following works of works up to 17-09-2026, at 17:30 hours.

System Tender No.	No.Name of Work	Amount of the Estimate	Cost of Tender form	Earnest Money Deposit	Eligible class of contractor /firm	Time allowed for Completion
198243	Operation and maintenance of CCMS pannel under Raipur Municipal Corporation	36.00 Lacs	5000.00	27000.00	"D" and Above	12 Months

The details can be viewed and downloaded online directly from the Government of Chhattisgarh Procurement Portal **https://eproc.cgstate.gov.**in from 24-08-2026., 17:30 Hours (IST) on wards.
For more details on the tender and bidding process you may please visit the above-mentioned portal.

NOTE:-
1. All eligible/interested contractors are mandated to get enrolled on e-Procurement portal.
2. Contractors can contact Help Desk for any clarification of their doubts regarding the process of Electronic Procurement System. Help Desk at Toll Free No. 18004199140 or through Email ID help desk. **eproc@cgswan.gov.in**
3. For More Details please download NIT details.
4. Mobile No. 78988-10000

घरों से निकलने वाले सूख और गीता कचरे को सफाई मित्र (वाहन) को देवें।

EXCUTIVE ENGINEER
MUNICIPAL CORPORATION
RAIPUR (C.G.)